

R.O.C.No.9/2015-Con.B2

DISTRICT JUDGE,
TRANSFER & POSTING

NOTIFICATION No. 74 / 2015

Thiru G.Dhanaraj, District Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Presiding Officer, Industrial Tribunal-cum-Labour Court, Pondicherry, who has been repatriated to his parent department viz., Tamil Nadu State Judicial Service in Order No.1332/2/2015/LD, Law Department, Government of Puducherry, dated 30.04.2015 is transferred and posted as District Judge, Tiruvannamalai in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 14.05.2015.

Sd/- P.KALAIYARASAN
REGISTRAR GENERAL

R.O.C.No.9/2015-Con.B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Thiru G.Dhanaraj, District Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Presiding Officer, Industrial Tribunal-cum-Labour Court, Pondicherry – Transferred and posted as District Judge, Tiruvannamalai - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 74 / 2015, dated : 14.05.2015.

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Thiru G.Dhanaraj, District Judge of Tamil Nadu State Judicial Service, on deputation functioning as Presiding Officer, Industrial Tribunal-cum-Labour Court, Pondicherry, who has been repatriated to his parent department viz., Tamil Nadu State Judicial Service and posted as District Judge, Tiruvannamalai in the High Court's Notification cited above, is required to hand over charge of his post to the Chief Judge, Pondicherry, immediately and take charge of the post of District Judge, Tiruvannamalai, without availing full joining time.

The Chief Judge, Pondicherry is required to hold full additional charge of the post of Presiding Officer, Industrial Tribunal-cum-Labour Court, Pondicherry, until further orders.

**HIGH COURT, MADRAS.
DATED: 14.05.2015.**

**Sd/- P.KALAIYARASAN
REGISTRAR GENERAL**